

FORM A	
PUBLIC ANNOUNCEMENT	
<i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF AYSHWARYA SEA FOOD LLP	
1.	Name of Corporate Person AYSHWARYA SEA FOOD LLP
2.	Date of incorporation of Corporate Person 09/07/2018
3.	Authority under which Corporate Person is incorporated/ registered ROC Chennai
4.	Limited Liability Identity Number of Corporate Person AAM-9392
5.	Address of the registered office and principal office (if any) of Corporate Person 4/364, ANNA SALAI, PALAVAKKAM, Chennai, Tamil Nadu, India, 600041
6.	Liquidation Commencement Date of Corporate Person 29/06/2026
7.	Name, address, email address, telephone number and the registration number of the Liquidator Mr. Chandrasekhar Sagutoor Office Address: F4 & F5, First Floor, SVP Salma Arcade Complex, No.333, Kodambakkam Main Road, Trust Puram, Kodambakkam, Chennai – 600 024, Tamil Nadu. Email Address: liquidatorasflp@gmail.com Telephone: 9500159376 Registration No. IBBI/IPA-001/IP-P00960/2017-2018/11581
8.	Last date for submission of claims 29/07/2026

Notice is hereby given that the AYSHWARYA SEA FOOD LLP has commenced voluntary liquidation on 29th June 2026.

The stakeholders of AYSHWARYA SEA FOOD LLP are hereby called upon to submit a proof of their claims, on or before 29th July 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(Sd/-)
CHANDRASEKHAR SAGUTOOR
LIQUIDATOR
Date: 1st July 2026
Place: Chennai

படிவம் A

பொது அறிவிப்பு

(இந்திய திவால் மற்றும் திவால் வாரியம் தன்னார்வ கலைப்பு
நடைமுறை விதிகள், 2017-ன் விதி 14-ன் படி)

AYSHWARYA SEA FOOD LLP நிறுவனத்தின் அனைத்து பங்குதாரர்கள் / நலன்வாய்ந்தோரின் கவனத்திற்கு

	விவரம்	தகவல்
1.	நிறுவனத்தின் பெயர்	AYSHWARYA SEA FOOD LLP
2.	நிறுவப்பட்ட தேதி	09.07.2018
3.	பதிவு செய்யப்பட்ட அதிகாரம்	ROC சென்னை
4.	LLP அடையாள எண்	AAM-9392
5.	பதிவு செய்யப்பட்ட அலுவலக முகவரி	எண்: 4/364, அண்ணா சாலை, பாலவாக்கம், சென்னை 600041, தமிழ்நாடு
6.	தன்னார்வ கலைப்பு தொடங்கிய தேதி	29.06.2026
7.	கலைப்பாளர் (Liquidator) விவரங்கள்	திரு. சந்திரசேகர் சாகுதார் F4 & F5, முதல் தளம், SVP சல்மா ஆர்கேட் காம்பளக்ஸ், எண் 333, கோடம்பாக்கம் மெயின் ரோடு, டிரஸ்ட்புரம், கோடம்பாக்கம், சென்னை - 600024.மின்னஞ்சல்: liquidatorasllp@gmail.com தொலைபேசி: 9500159376 பதிவு எண்: IBBI/IPA-001/IP-P00960/2017-2018/11581
8.	கோரிக்கைகள் (Claims) சமர்ப்பிக்க கடைசி தேதி	29.07.2026

அறிவிப்பு

AYSHWARYA SEA FOOD LLP நிறுவனம் 29 ஜூன் 2026 முதல் தன்னார்வ கலைப்பு (Voluntary Liquidation) நடைமுறையைத் தொடங்கியுள்ளது.

எனவே, நிறுவனத்தின் அனைத்து நலன்வாய்ந்தோரும் (Stakeholders) தங்களது உரிமை கோரிக்கைகளுக்கான ஆதாரங்களை 29 ஜூலை 2026 அல்லது அதற்கு முன்பாக மேலே குறிப்பிடப்பட்டுள்ள கலைப்பாளரிடம் சமர்ப்பிக்குமாறு கேட்டுக்கொள்ளப்படுகிறார்கள்.

நிதிக் கடனளிப்போர் (Financial Creditors) தங்களது கோரிக்கைகளை மின்னணு வழியில் (Electronic Mode) மட்டுமே சமர்ப்பிக்க வேண்டும். பிற நலன்வாய்ந்தோர் நேரில், அஞ்சல் மூலம் அல்லது மின்னணு வழியில் சமர்ப்பிக்கலாம்.

தவறான அல்லது தவறாக வழிநடத்தும் கோரிக்கைகளைச் சமர்ப்பிப்பது சட்டப்படி தண்டனைக்குரியதாகும்.

கையொப்பம்

(சந்திரசேகர் சாகுதார்)

கலைப்பாளர் (Liquidator)

தேதி: 01.07.2026

இடம்: சென்னை